

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST): DELHI

No. 25608-25713/Admn./West/2026 Dated, Delhi 23/05/2026.

Copy of Circular bearing No. 29794-30044/Admn - I,II & II/8 CPC/2026 dated 22.05.2026 is forwarded to:-

- E-mailed*
- 1 All the Ld. Judicial Officers of West District with the request to intimate the same to the staff working under their kind control.
 - 2 Administrative Officer (J)/Branch-in-charges/AAO, all the Branches of West District, THC, Delhi with the request to intimate the same to the staff working under their kind control.
 - 3 Dealing Official Website Committee, Tis Hazari Courts, Delhi to upload the same on the Official Website.
 - 4 Branch-in-charge, R&I Branch (West) to display the same on notice board of West District, as well as upload the same on the Official Website through Layers.
 - 5 The Personal Office of Ld. Principal District & Sessions Judge (West), Delhi.



Officer-in-charge
Administration Branch, West District
Tis Hazari Courts, Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), TIS HAZARI COURTS, DELHI

CIRCULAR

Sub: Submission of Memorandum/Representation to the 8th Central Pay Commission (8CPC) by employees and Associations — regarding

It is hereby informed to all concerned employees and Service Associations/Unions of Delhi District Courts that the 8th Central Pay Commission (8CPC) has issued a Public Notice inviting Memorandum/Representations/Suggestions from Government employees, pensioners and Associations/Unions.

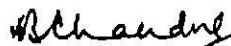
All the employees and Associations are informed to submit their Memorandum/Representations/Suggestions through the following online portal (if desired):

- 8cpc.gov.in
- MyGov.in (innovateindia.mygov.in)

Important Instructions:

- (i) Submissions must be made in structured/online format only.
- (ii) Hard copies / physical copies / emails / PDFs will not be considered by the Commission.
- (iii) Last date for submission is 31st May, 2026 (Sunday).
- (iv) Employees may participate as Individual Employee/Pensioner.
- (v) Associations/Unions may participate as Association/Union of Serving Employees/Pensioners.

All concerned are informed to take note of the above and submit their Memorandum/Representations/Suggestions (if any), well before the last date.


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

29794-30044

No. _____ /Admn.I, II & III/ 8 CPC/2026

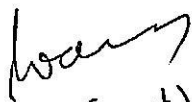
Date: 22 MAY 2026

Copy forwarded for information & necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi with the request for circulation of the same amongst the staff of this office working on deputation/ in diverted capacity under their kind control.
2. The Ld. District & Sessions Judges, West, New Delhi, South, South-East, East, North-East, Shahdara, North & North-West, South-West Districts, Delhi/New Delhi.
3. All the Judicial Officers (Central District) with request to intimate the same to the staff working under their kind control.
4. All Sr. Administrative Officer/Administrative Officer/Branch In-Charge (Central District), THC, Delhi with direction to intimate the same to the staff working under their control.
5. Personal Office of the Ld. District & Sessions Judge (HCs), Delhi.
6. The Ld. Director, Delhi Judicial Academy, Dwarka, New Delhi with request to intimate the staff of this office working in diverted capacity under their control.
7. Office of the Principal Judge, Family Courts, Dwarka, New Delhi with request to intimate the staff of this office in diverted capacity under their kind control.
8. The Ld. Secretary, Delhi High Court Legal Service Committee, Hon'ble DHC, New Delhi.
9. The Ld. Secretary, Delhi State Legal Service Committee, Tis Hazari Courts, Karkardooma Courts, Rohini Courts, Dwarka Courts, Patiala House Courts & Saket Courts, Delhi/New Delhi with request to intimate the staff of this office working in diverted capacity under their control.
10. Notice Board, Tis Hazari Courts, Karkardooma Courts, Rohini Courts, Dwarka Courts, Patiala House Courts & Saket Courts, Delhi/New Delhi
11. Dealing Official, Layers Seat, Server Room No. 207, Tis Hazari Courts, Delhi for uploading the same.
12. Dealing official, Website Committee, THC.


Pr. DISTRICT & SESSIONS JUDGE (HQs)
Tis Hazari Courts: DELHI

OIC (Admn)


Pr. DISTRICT (West)
23/05/26.

7077

Regarding submitting Memorandum/ Representation/
Submissions on the link given by Eighth Central Pay
Commission.

pdj-
central < pdj-central@ddc.nic.in >

AOJ Delhi High Court < aojestablishment1.dhc@nic.in >
Thu, 14 May 2026 5:13:49 PM +0530

To "pdj-central"<pdj-central@ddc.nic.in>



Please find attached herewith this Court's letter No. 8760/EI-1/Estt.I/DHC dated
14.05.2026 on the above subject.

Regards,

Admn. Officer (Judl.)
Establishment-I branch
High Court of Delhi,
New Delhi

1 Attachment(s)

Letter No. 8760 dt. 14.05.2026...
041.9 KB

D.D.O. (C) / Admn. I, VI & III

APD & SJ (HO) / THC
15/05/2026

MIBC seat
15 MAY 2026

[Signature]
Branch Incharge
Admn-II (C)

HIGH COURT OF DELHI: NEW DELHI

No. 8760/EI-1/Estt./DHC
Date: 14.05.2026

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Ld. Principal District & Sessions Judge (HQs)
Central Dist., Tis Hazari Courts,
New Delhi

Sub: Regarding submitting Memorandum/ Representation/ Submissions on the link
given by Eighth Central Pay Commission.


Madam,

I am directed to inform you that the Eighth Central Pay Commission has issued Public Notice with regard to inviting Memorandum/ Representations. The said representations can be submitted through an online structured format as available at 8cpc.gov.in or MyGov.in portal (innovateindia.mygov.in).

It is, therefore, requested that the Public Notice issued by the Eighth Central Pay Commission be given wide publicity so that submissions can be submitted directly on the portal provided by the Eighth Central Pay Commission by the employees as well as the Association(s).

It is also informed that the last date for giving submissions on the portal has been extended till 31.05.2026.

Yours faithfully,


(Bhawana Pant)
Joint Registrar (Estt.-I)
For Registrar General

GOVERNMENT OF INDIA
EIGHTH CENTRAL PAY COMMISSION

PUBLIC NOTICE

Government of India have constituted the Eighth Central Pay Commission vide Resolution dated 3rd November, 2025. The terms of reference of the Commission are available at its website (8cpc.gov.in).

2. The Commission invites Memorandum/Representations from Associations/Unions of serving employees/pensioners, interested organizations/institutions and interested individuals in accordance with the Terms of Reference through an **online structured format** as available at 8cpc.gov.in or MyGov.in portal. ~~innovateindia.mygov.in~~ It is requested that all submissions be made through this portal only. Hard copies/physical copies/ emails/pdfs of the memorandum/representations may not be considered by the Commission.

3. Memorandum/Representations/Submissions shall be accepted upto 30th April, 2026.

Manish Kumar
Director
Eighth Central Pay Commission



Home / 8CPC Memorandum Submission

Welcome to 8CPC Memorandum Submission

The 8th Central Pay Commission invites Representations / Memorandum / Suggestions from the Central Government employees - industrial and non-industrial, Personnel belonging to the All India Services; Personnel belonging to Defence Forces, Personnel of the Union Territories; Officers and employees of the Indian Audit and Accounts Department, Members of the Regulatory Bodies (other than the RBI) set up under the Acts of Parliament, Officers and employees of the Supreme Court, Officers and employees of the High Court whose expenditure is borne by the Union Territories, Judicial officers of the subordinate courts in the Union Territories, pensioners, Service Associations/Unions, Central Government Ministries/Departments/ Organizations/Union Territories.

Participate as



Ministry/Department/Union Territory



Association / Union of Serving Employees / Pensioner



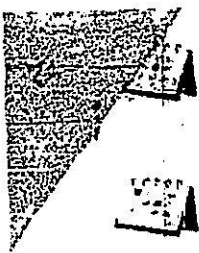
Ministry/Department/Union Territory



Officer and employees of Courts and judicial officers of Subordinate Courts

To be filled by nominated/designated Nodal officer for the purpose.
Only gov.in/nic.in domain emails allowed.

Important Dates



Start Date - 5th March 2028
The online Submission will begin

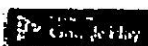
End Date - 31st May 2028
The online Submission will be closed

Disclaimer: Information or data or details or suggestions that you submit in this Memorandum may be processed by the Commission at its discretion. If required, these may also be shared with relevant ministries, departments, or stakeholders for views, feedback, processing or consultation without any notice or intimation or acknowledgment to you.



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8वां केंद्रीय वेतन आयोग
8th Central Pay Commission

सत्यमेव जयते

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8CPC Memorandum Submission

The 8th Central Pay Commission invites Representations/Memorandum/Suggestions from the Central Government employees – industrial and non-industrial, Personnel belonging to the All India Services; Personnel belonging to Defence Forces, Personnel of the Union Territories; Officers and employees of the Indian Audit and Accounts Department, Members of the Regulatory Bodies (other than the RBI) set up under the Acts of Parliament, Officers and employees of the Supreme Court, Officers and employees of the High Court whose expenditure is borne by the Union Territories, Judicial officers of the subordinate courts in the Union Territories, pensioners, Service Associations/Unions, Central Government Ministries/Departments/Organizations/Union Territories.

Employees of Ministry/Department, Union Territories, Judicial Officers, officers/employees of Courts, Members of Regulatory Bodies, Associations or Unions of serving or retired employees, pensioners who wish to submit their Representation/ Memorandum/ Suggestions to the 8th Central pay Commission can do so in a structured format on the link below:



Authorized/Nominated Nodal/Sub-Nodal Officers of Ministries, Departments, UTs and Offices under the (Administrative Control) who wish to submit their Representation/ Memorandum/ Suggestions to the 8th Central Pay Commission can do so in a structured format under "Ministry / Department / Union Territory (UT)" category.

Last date for submission of responses is ~~31st May 2016~~. All submissions are to be made only through the link specified above. Paper based memoranda/hard copies/pdf/emails of the memorandum are not being considered/ entertained by the Commission.

Circularbearing no. 29794-30044/Admin-I,II and III/8CPC/2026 ribrwt.ddc < ribrwt.ddc@ddc.nic.in >

Receipt Branch < ribrwt.ddc@ddc.nic.in >

Sat, 23 May 2026 5:03:51 PM +0530

To "pdsj-west"<pdsj-west@ddc.nic.in>,"ASJ POCSO West"<asjpocso06-west@ddc.nic.in>,"ASJ West"<asj05-west@ddc.nic.in>,"ASJ West"<asj09-west@ddc.nic.in>,"ASJ West"<asj04-west@ddc.nic.in>,"ASJ POCSO West"<asjpocso07-west@ddc.nic.in>,"ASJ West"<asj02-west@ddc.nic.in>,"ASJ POCSO West"<asjpocso01-west@ddc.nic.in>,"ASJ West"<asj03-west@ddc.nic.in>,"sjndps-west"<sjndps-west@ddc.nic.in>,"ASJ SCRC West"<asjscrc02-west@ddc.nic.in>,"ASJ FTC West"<asjftc02-west@ddc.nic.in>,"ASJ FTC West"<asjftc01-west@ddc.nic.in>,"ASJ SC POCSO West"<asjscpocso02-wt@ddc.nic.in>,"ASJ Spl. FTC West"<asjsftc01-west@ddc.nic.in>,"ASJ West"<asj08-west@ddc.nic.in>,"ASJ FTSC RC West"<asjftscrc01-west@ddc.nic.in>,"asjftscrc02-west"<asjftscrc02-west@ddc.nic.in>,"ASJ SCRC West"<asjscrc01-west@ddc.nic.in>,"ASJ FTSC POSCO West"<asjftscpocso2-wt@ddc.nic.in>,"ASJ FTSC POSCO West"<asjftscpocso1-wt@ddc.nic.in>,"ASJ SC POCSO West"<asjscpocso01-wt@ddc.nic.in>,"DJ Commercial West"<djcomm01-west@ddc.nic.in>,"readerdjcomm02-west"<readerdjcomm02-west@ddc.nic.in>,"DJ Commercial West"<djcomm03-west@ddc.nic.in>,"DJ Commercial West"<djcomm04-west@ddc.nic.in>,"DJ Commercial West"<djcomm05-west@ddc.nic.in>,"DJ Commercial West"<djcomm06-west@ddc.nic.in>,"ADJ West"<adj02-west@ddc.nic.in>,"delhiwest.mact02"<delhiwest.mact02@delhi.gov.in>,"ADJ West"<adj01-west@ddc.nic.in>,"delhiwest.mact01"<delhiwest.mact01@delhi.gov.in>,"ADJ West"<adj06-west@ddc.nic.in>,"ADJ West"<adj03-west@ddc.nic.in>,"ADJ West"<adj05-west@ddc.nic.in>,"adj04-west"<adj04-west@ddc.nic.in>,"adj07-west"<adj07-west@ddc.nic.in>,"ADJ West"<adj08-west@ddc.nic.in>,"Dj08west"<Dj08west@gmail.com>,"dj09west"<dj09west@gmail.com>,"dj10westthc"<dj10westthc@gmail.com>,"pjfc-west"<pjfc-west@ddc.nic.in>,"Judge Family Court West"<jfc01-west@ddc.nic.in>,"readerjfcwest"<readerjfcwest@gmail.com>,"cmm-west"<cmm-west@ddc.nic.in>,"ACMM West"<acmm-west@ddc.nic.in>,"mm01-west"<mm01-west@ddc.nic.in>,"JMFC03-west"<mm03-west@ddc.nic.in>,"mm08-west"<mm08-west@ddc.nic.in>,"mm06-west"<mm06-west@ddc.nic.in>,"readermm02west"<readermm02west@gmail.com>,"mm02-west"<mm02-west@ddc.nic.in>,"mahilacourt03-wt"<mahilacourt03-wt@ddc.nic.in>,"mm05-west"<mm05-west@ddc.nic.in>,"mm07-west"<mm07-west@ddc.nic.in>,"mmniact01-west"<mmniact01-west@ddc.nic.in>,"mm04-west"<mm04-west@ddc.nic.in>,"MM Mahila Court West"<mahilacourt01-wt@ddc.nic.in>,"mmniact04-west"<mmniact04-west@ddc.nic.in>,"mmniact02west"<mmniact02west@gmail.com>,"niact03west"<niact.03west@gmail.com>,"mahilacourt04-wt"<mahilacourt04-wt@ddc.nic.in>,"mahilacourt05-wt"<mahilacourt05-wt@ddc.nic.in>,"JMFC Mahila Court West"<jmfcmahila06-wt@ddc.nic.in>,"JMFC West"<jmfc09-west@ddc.nic.in>,"mmniactdc01-west"<mmniactdc01-west@ddc.nic.in>,"mmniactdc02-west"<mmniactdc02-west@ddc.nic.in>,"JMFC NI Act Digital Court West"<jmfcniactdc03-wt@ddc.nic.in>,"DTC West"<dtc-west@ddc.nic.in>,"jmfc10west"<jmfc10west@gmail.com>,"jmfc11west"<jmfc11west@gmail.com>,"niwest0002"<niwest0002@gmail.com>,"JMFC WEST"

12/23/26, 5:07 PM

Circularbearing no. 29794-30044/Admin-I,II and III/8CPC/2026

<jmfc12-wt@ddc.nic.in>,"scjrc-west"<scjrc-west@ddc.nic.in>,"JSCC ASCJ GJ West"<jscascjgj-west@ddc.nic.in>,"CJ CCJ ARC West"<cjccjarc-west@ddc.nic.in>,"readercj01-west"<readercj01-west@ddc.nic.in>,"CJ West"<cj02-west@ddc.nic.in>,"cj03-west"<cj03-west@ddc.nic.in>,"west-dlsa"<west-dlsa@nic.in>,"jscascjgj02west"<jscascjgj02west@gmail.com>,"cj04west"<cj04west@gmail.com>

Cc "Dinesh Sapra"<admnwt.ddc@ddc.nic.in>

please find attach here with the document no 25608-25713 for the ready reference and compliance please.

1 Attachment(s)

25608-25713.pdf
2.3 MB